

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.219 – IA 112 of 2022
In
CP(IB)/116(AHM)2021

Proceedings under Section 54A IBC

IN THE MATTER OF:

GCCL Infrastructure & Projects Ltd.
(Corporate Debtor)

.....Applicant

.....Respondent

Order delivered on 13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the RA : Mr. Ishan Shah, Adv.

ORDER

IA 112 of 2022

Learned Counsel for the applicant appeared. Learned Counsel for the Resolution Applicant appeared.

List for further consideration on 30.03.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**